

1. Read :- Notice No. HCG-02/2026, dated 08/09/2026.
2. Read :- Notice No. HCG-11/2026, dated 08/09/2026.
3. Read :- Notice No. HCG-13/2026, dated 08/09/2026.

The High Court of Gujarat
Ahmedabad

Date: - 09/09/2026

NOTICE

HCG-02/2026

In partial modification of the Notice mentioned in the Preamble, It is hereby notified that on **10.09.2026;**

- (1)** Hon'ble Mr. Justice Nirzar S. Desai would not be available.
- (2)** Hon'ble Court (Coram : Hon'ble Mr. Justice Nikhil S. Kariel) would take up the matters notified in the Cause list of Hon'ble Court (Coram: Hon'ble Mr. Justice Nirzar S. Desai.)
- (3)** Hon'ble Court (Coram : Hon'ble Mr. Justice Maulik J. Shelat) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice Aniruddha P. Mayee.)
- (4)** Hon'ble Court (Coram : Hon'ble Mr. Justice Maulik J. Shelat) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice Niral R. Mehta.)
- (5)** Hon'ble Court (Coram : Hon'ble Mr. Justice Maulik J. Shelat) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice J. C. Doshi.)

By Order of Hon'ble The Chief Justice

Sd/-

Registrar (Judicial)